

(c) if so, the action taken thereon by the Central Government?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir, in 1961 and earlier.

(b) Yes, Sir.

(c) As the revival of worship and installation of idols is against the spirit of the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and the Rules framed thereunder, 30th September, 1964 and state:

Investigations against an Orissa IAS Officer

1788. Shri Surendranath Dwivedy: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1571 on the 30th September, 1964 and state:

(a) whether the investigation against Shri Somanath Misra, I.A.S. (Orissa), who has been suspended, has been completed;

(b) whether any case is proposed to be instituted in law courts against him; and

(c) what are the main points of charges against him?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) Yes, Sir.

(b) No, Sir. The question of taking departmental action is under consideration of the State Government.

(c) It would not be in public interest to disclose the charges at this stage.

बरीनी में कैलमिनेशन प्लांट

1789. श्री श्रींकार लाल बेरवा : क्या पेट्रोलियम तथा रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बरीनी में एक कैलमिनेशन संयंत्र स्थापित करने के लिए रूप में संयंत्र और मशीनें मंगायी जा रही हैं ;

(ख) यदि हाँ, तो उसके कब तक आने की संभावना है ; और

(ग) वह कितनी लागत की होगी ?

पेट्रोलियम और रसायन मंत्री (श्री हुमायून कबिर): (क) बरीनी में पेट्रोलियम कोक के कैलमिनेशन की स्कीम का वैकल्पिक प्रक्रिया स्कीम (alternative processing schemes) के साथ अद्ययन किया जा रहा है ।

(ख) और (ग). प्रश्न नहीं उठते ।

Oil from Gujarat Oil Fields

**1790. { Shri D. J. Naik:
Shri Jashvant Mehta:**

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the cost incurred on the exploration of oil in the various fields of Gujarat from he beginning todate, year-wise;

(b) the price proposed to be charged by the Oil and Natural Gas Commission for crude oil to be supplied from Ankleshwar and Kalol oil fields to the oil refinery at Koyali; and

(c) the transport charges from oil fields to the refinery at Koyali?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) to (c). The information is being collected by the Oil and Natural Gas Commission and will be laid on the Table of the House.

National Fire Service College

**1791. { Shri Rishang Keishing:
Shri Nambiar:
Shri Imbichibava:
Shri P. Kunhan:**

Will the Minister of Home Affairs be pleased to state:

(a) whether the National Fire Service College was established in 1955

and a sister institute named as the Central Emergency Relief Training Institute in 1957;

(b) if so, to what extent the two institutions differ from each other;

(c) whether employees of the latter have all been confirmed but those of the former have not been confirmed; and

(d) if so, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Misra):

(a) Yes, Sir.

(b) The National Fire Service College mainly conducts professional courses for Fire Services personnel, while the Central Emergency Relief Training Institute conducts courses in Emergency Relief including Civil Defence.

(c) and (d). In the Central Emergency Relief Training Institute, a majority of the employees have been confirmed. As regards the National Fire Service College, some employees have been confirmed, and necessary formalities for the confirmation of the others are being completed.

Central Sanskrit Institute, Tirupati

1792. Shri Kolla Venkaiah: Will the Minister of Education be pleased to state:

(a) whether the Government of Andhra Pradesh have provided the building site for Central Sanskrit Institute, Tirupati; and

(b) if not, the reasons therefor?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):

(a) and (b). Tirupati Tirumalai Devasthanams have already leased out an area of 26.36 acres in favour of the Central Sanskrit Institute (Kendriya Sanskrit Vidyapeetha), Tirupati. Negotiation are still going on with the Government of Andhra Pradesh and Shree Venkateswara University for additional plots of land; and it is

hoped that final decisions will be taken soon.

Bomb Explosion in Srinagar

1793. { Shrimati Savitri Nigam:
 P. C. Berajah:
 Shri Onkar Lal Berwa:
 Shri Hukam Chand
 Kachhavaiya:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a bomb exploded on the 4th December, 1964 in the Civil Supplies Godown compound in Srinagar, J&K State;

(b) if so, the number of casualties that took place thereby; and

(c) the details of other explosions in Jammu and Kashmir during the past three months?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) Yes.

(b) There was no casualty.

(c) A statement showing the bomb explosions during the period from 1st September, 1964 is placed on the Table of the House. [Place in Library. See No. LT-3721|64].

"No Meeting" Day

1794. { Shri R. Barua:
 Shri H. V. Koujalgi:
 Shrimati Savitri Nigam:
 Shri M. L. Dwivedi:
 Shri L. N. Bhanja Deo:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Prime Minister's suggestion for having a "no meeting day" in a week has been accepted for implementation; and

(b) if so, the steps taken in this regard?